

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 4975
TO BE ANSWERED ON 25.03.2021

FACILITIES TO KHADI ARTISANS

4975. SHRI KANAKMAL KATARA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the facilities being provided to artisans in Rajasthan who are engaged in Khadi and Khadi cloth production;
- (b) whether Khadi and Khadi clothes are proposed to be included in the GST exemption list in the State;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NITIN GADKARI)

(a): Khadi and Village Industries Commission (KVIC) is providing the following facilities to the artisans who are engaged in Khadi and Khadi cloth production in the country including Rajasthan, through the implementation of various schemes of KVIC:

- i) 40% incentive under 'Modified Market Development Assistance (MMDA)' is provided by Khadi Institutions to Khadi artisans and Karyakartas under 'Khadi Vikas Yojana'.
- ii) Through 'Workshed Scheme for Khadi Artisans' financial assistance to Khadi artisans belonging to BPL Group is provided upto Rs.60000/- to individual artisans for construction of worksheds for improving storage of raw materials, etc.
- iii) Artisan Welfare Fund Trusts' (AWFT) have been setup at the State Level with objective to create a welfare funds for the benefit of the artisans associated with Khadi Institutions.

(b)&(c): Khadi Fabric, sold through KVIC and KVIC certified Institutions/outlets has been exempted from Goods and Services Tax (GST). In addition to the above, Khadi Yarn, Indian National Flag, Gandhi Topi, Silkworm laying, Cocoon, Raw Silk, Silk waste, Wool-not carded or combed, Amber Charkha have also been exempted from GST.

(d): Does not arise.

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